

(c) the steps taken by Government to execute the proposals?

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD): (a) Bharat Sanchar Nigam Limited (BSNL) has installed 5606 number of BTSs y (Base Transceiver Stations) in Andhra Pradesh and 4654 number of BTSs in Telangana.

(b) and (c) No such proposal is pending in the Ministry. However, BSNL has planned 2078 number of BTS in Andhra Pradesh and 1693 number of BTSs in Telangana under its Phase VII GSM Expansion project. Out of these 2063 BTSs in Andhra Pradesh and 1576 number of BTSs in Telangana have been commissioned.

Government has assigned the work of providing mobile connectivity in 2199 identified locations in Left Wing Extremism (LWE) affected areas through BSNL at an estimated cost of ₹ 3567.58 crores. Out of these, 43 BTSs in Andhra Pradesh and 184 BTSs in Telangana have been planned.

Procurement of crops

†2254. SHRI JUGUL KISHORE: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether Government agencies procure Kharif crops from the farmers through crop procurement centres; and

(b) if so, the way above centres procure crops from flood affected areas or crops affected by diseases;

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI RAOSAHEB DADARAO DANVE): (a) and (b) Yes, Sir. Kharif crops are procured by Government agencies through procurement centres from farmers as per Government specifications and also from the flood affected areas or crops affected by disease as per relaxed specifications, if decided by the Government.

Inferior quality of packaged drinking water

2255. SHRI ANIL MADHAV DAVE: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether cases of irregularities and complaints regarding inferior quality of packaged drinking water have been registered in the last three years, if so, the details thereof; and

†Original notice of the question was received in Hindi.

(b) the action taken by Government against guilty organisations/companies, the details thereof, State-wise and company-wise?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI RAOSAHEB DADARAO DANVE): (a) and (b) Yes, Sir. States and Union Territories have reported complaints regarding inferior quality packaged drinking water. Out of total 36 States/UTs information has been received from 19 States/UTs while the rest have not furnished the information. Out of the 19 such States, 11 have reported "NIL" complaints and 8 States have reported a total of 747 complaints. State-wise details of complaints received and action taken are given in Statement-I (*See below*).

The year-wise and State-wise details of complaints relating to Packaged Drinking Water (IS 14543) received in the Bureau of Indian Standards and action taken thereon are given in Statement-II.

Statement-I

Details of complaints received during last three years

Sl. No	Name of the State/U.T.	No. of complaints	Action taken
1.	A&N Islands	Not received	
2.	Bihar	Not received	
3.	Chhattisgarh	Not received	
4.	Dadra and Nagar Haveli	Not received	
5.	Daman and Diu	Not received	
6.	Haryana	Not received	
7.	Himachal Pradesh	Not received	
8.	Jharkhand	Not received	
9.	Kerala	Not received	
10.	Lakshadweep	Not received	
11.	Madhya Pradesh	Not received	
12.	Manipur	Not received	
13.	Mizoram	Not received	
14.	Rajasthan	Not received	

Sl. No	Name of the State/U.T.	No. of complaints	Action taken
15.	Tamil Nadu	Not received	
16.	Tripura	Not received	
17.	Telangana	Not received	
18.	Andhra Pradesh	Nil	
19.	Arunachal Pradesh	Nil	
20.	Chandigarh	Nil	
21.	Goa	Nil	
22.	Jammu and Kashmir	Nil	
23.	Meghalaya	Nil	
24.	Nagaland	Nil	
25.	Puducherry	Nil	
26.	Punjab	Nil	
27.	Sikkim	Nil	
28.	Uttarakhand	Nil	
29.	Karnataka	629	153 No. of Plants seized, 358 No. of Plants voluntarily closed, action initiated on 118 cases.
30.	Maharashtra	51	Cases launched against 81 illegal units.
31.	Uttar Pradesh	31	68 cases launched, 3 jailed, 16 panelised.
32.	Gujarat	16	21 samples drawn, 10 found conforming, 11 cases launched.
33.	Odisha	13	25 units sealed.
34.	West Bengal	4	
35.	Delhi	2	
36.	Assam	1	
	TOTAL	747	

Statement-II*Year-wise and State-wise details of complaints relating to packaged drinking water (IS 14543)*

Year and No. of complaints	No. of Complaints	State	Name of the licensee where complaints established	Action Taken where complaint established
1	2	3	4	5
2011-12	01	Andhra Pradesh	1. Penna Beverages, Medak, Andhra Pradesh.	Firm offered for replacement but no reply received from the complainant.
Total - 07				
	01	Punjab	2. Om Sai Food & Beverages, Kurali, Mohali, Punjab.	Stop marking imposed.
	02	Karnataka	3. Aqua Mineral India, Bangalore, Karnataka	The product was replaced.
	01	Madhya Pradesh	4. M/s Sri Sai Ganesh Minerals, Bangalore, Karnataka	Stop marking imposed.
			5. M/s Manikchand Food Breweries, Sagar, MP	Stop marking imposed.
	01	Tamil Nadu	6. M/s Premier Aqua Industries Kanyakumari, Tamil Nadu	Stop marking imposed.
	01	Delhi	7. M/s Shree Tirupati Ji Enterprises, Mayapuri, Delhi	Stop marking imposed.
2012-13	01	Karnataka	1. M/s Mansarovar Industries, Bangalore Karnataka	Stop marking imposed.
Total - 03				
	01	Maharashtra	2. M/s Rajkumar Industrial Undertaking, Nagpur, Maharashtra	Stop marking imposed.
	01	Haryana	3. M/s Shri Shyam Aqua Pvt. Ltd, Gurgaon	Stop Marking imposed & later Licence expired.
2013-14				
Total - 02	01	Tamil Nadu	1. M/s S R Mineral Water Pvt. Ltd, Thiruvallure, Tamil Nadu	Stop marking imposed.

1	2	3	4	5
	01	Haryana	2. M/s Dharam Raj Product, Ballabhgarg, Faridabad	Stop Marking issued. Product replacement offered. Matter <i>sub-judice</i> as manufacturer initiated legal proceedings against the complainant.
2014-15 (till 08.12.2014) Total 09	02	Uttar Pradesh	1. M/s Kinley, Lucknow	Under investigation
			2. M/s Vestal Aqua Products, Noida	Under investigation
	01	Rajasthan	3. M/s Bisleri International Limited, Jaipur	Under investigation
	01	Haryana	4. M/s Ira Sky Packaged Drinking Water, Faridabad	Under investigation
	01	Assam	5. M/s Markande Beverage Imphal, Manipur	Under investigation
	02	Tamil Nadu	6. M/s AGMS Healthy and Purity Aqua Services and AMS Aqua Products, Chennai	Under investigation
			7. Water World, Tamil Nadu	Under investigation
	01	Kerala	8. M/s Sagara Agencies, Kerala	Under investigation
	01	Andhra Pradesh	9. Bisleri Brand, Hyderabad	Under investigation

Note : Complaints received for Packaged Natural Mineral Water (IS 13428) - Nil

Availability and requirement of foodgrains

2256. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether adequate foodgrains stocks are available in the central pool to meet the